NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

CP No. 1821/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

R Mall Developers Pvt. Ltd.

v/s.

Reliance Mediaworks Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

Counsel for the Petitioner is present. The Corporate Debtor in person is present.

For having the Corporate Debtor agreed to pay Rs. 20 lakhs without interest, upon the said amount, the Petitioner's side also informally agreed to agree for payment of principal amount of ₹20 lakhs, this matter is posted to 08.02.2018 for reporting payment.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)